

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:61

ANSWERED ON:03.12.2015

Electrification of Villages

Majhi Shri Balabhadra;Shetty Shri Gopal Chinayya

Will the Minister of POWER be pleased to state:

(a) the number of unelectrified households/villages in the country, State/UT-wise, at present;

(b) whether the Government has drawn up an ambitious plan to provide electricity to agriculture sector and unelectrified rural households in a time-bound manner, if so, the details thereof;

(c) the expenditure likely to be incurred on electrification of all rural households in the country and the manner in which resources are to be generated, State-wise; and

(d) the steps taken to provide electricity in rural areas including uninterrupted power supply for agriculture purpose?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.61 TO BE ANSWERED IN THE LOK SABHA ON 03.12.2015 REGARDING ELECTRIFICATION OF VILLAGES.

(a) : The details of un-electrified households/villages in the country are placed at Annex-I.

(b) : Government of India has launched Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure for adequate supply of electricity in rural areas. The ongoing Rajiv Gandhi Grameen Vidutikaran Yojana (RGGVY) was subsumed in DDUGJY. Under the scheme, all un-electrified villages/habitations would be covered for electrification which would give access to electricity to rural households. All the remaining un-electrified villages are targeted to be electrified by 01st May, 2018.

(c) & (d) : For providing electricity to agriculture sector and electrification of un-electrified villages to give electricity access to un-electrified households, during the 12th Plan, projects amounting to Rs. 63,810 crores has been sanctioned so far under DDUGJY including the subsumed Rajiv Gandhi Grameen Vidutikaran Yojana (RGGVY). The state-wise amount sanctioned is given at Annex-II.
